

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1185/2018 & MA 495/2018

Dated Thursday, the 21st day of November, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

1. B. Paul Wilson
2. V. Tamilarasan
3. K. Mani
4. G. Mohanan
5. I. Jayakumar
6. P. Radhakrishnan
7. N. Govindaraju
8. A.Subramaniam
9. R.Sankar
10. C.Palani
11. S.Vedanayagam
12. V.Sriramulu
13. D. Arumugam
14. R. Saravanan
15. A. Gnanamurthi
16. S. Srirangan
17. B. Sundaram
18. P. Mani
19. V. Sivasankran
20. S. Sekar
21. M. Elumalai
22. G. Devaraj
23. R. Mohanan
24. G. Kumaresan

25. S. Kumarasamy

...Applicants

(By Advocate M/S V.J.Latha)

Vs

1. The Chairman cum Managing Director,
BSNL Corporate Office,
Bharat Sanchar Bhavan,
Harish Chandra Mathur Lane,
Janpath, New Delhi – 110 001.

2. The Chief General Manager,
Bharat Sanchar Nigam Limited,
No. 78, Purasawalkam High Road,
Chennai – 600 010.

3. The Deputy General Manager (ADMN)
Chennai Telephones,
Bharat Sanchar Nigam Limited,
No. 10, Millers Road,
Chennai – 600 010.

...Respondents

(By Advocate Mr. Manoj Sreevalsan)

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, Ms.V.J.Latha counsel on record for the applicants submits that the applicants wish to withdraw the OA and seeks permission for the same. She endorses the same in the OA file. Permission is granted to withdraw the OA.

2. OA is dismissed as withdrawn. Consequently, MA 495/2018 also stands dismissed.

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

21.11.2019